

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-69/2004/10783/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 8th November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. JKD.P/2023/5446 Dated 01.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith transit leave, with the official vehicle, to and from Silchar Airport, Cachar, from the morning of 02.11.2023 till the morning of 08.11.2023.** Further, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-69/2004/10784/A, dated , 08-11-23

Copy to:

- √1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)